

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 312 of 2013
&
DFR No. 1855 of 2013

Dated : 25th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Jindal Power Ltd. & Anr. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Saman Ahsan

ORDER

IA No. 312 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 11.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs